

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2915
TO BE ANSWERED ON 17.12.2025**

RAILWAY YARD AT UMRA (UMRANALA) RAILWAY STATION

†2915. DR. MANNA LAL RAWAT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways proposes to develop a railway yard at Umra (Umranala) railway station in Udaipur and if so, the present status of progress of the work;**
- (b) whether any objection/protest has been lodged by the local residents regarding the land acquisition for the said project and if so, the details thereof and the steps taken/being taken to redress them;**
- (c) whether the Government is aware that uranium exploration work is also being carried out there by the Department of Atomic Energy, Atomic Minerals Directorate for Exploration and Research (AMD), Government of India, as a result no developing work is proposed to be carried out in the areas and if so, the details thereof;**
- (d) whether the residents of the area are likely to be displaced due to this projects and if so, the details thereof; and**
- (e) the details of the plan worked out for rehabilitation and compensation of displaced persons?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e) A work of development of coach maintenance facilities at Umra railway station near Udaipur has been sanctioned at a cost of Rs. 149.98 Cr. The total land required for the project is 13.73 Hectares which includes 2.61 Hectare Govt. land and 11.12 Hectare Private land.

The project has been declared as a 'Special Railway Project'. Competent Authority for Land Acquisition (CALA) has been appointed and land acquisition process has been taken up. Notice under section 20A of Railway Act has been issued. The objections in this regard have been received by CALA. The CALA is taking necessary steps for redressal of the objections.

The compensation shall be determined by the CALA in accordance with the law, and the Railways shall disburse the compensation as determined by CALA.

Department of Atomic Energy (DAE) is carrying out exploration for uranium in and around Umra, Udaipur District, Rajasthan. In this regard two blocks having total area of 31.06 Sq Km (Block 1 – 16.16 sq km and Block 2 – 14.90 sq km) have been earmarked for DAE by the State Govt. As of now, no further action has been taken by DAE to establish a project for Uranium extraction at Umra. However, as per the area jointly surveyed with Udaipur Development Authority, part of Block 1 area required by Railways overlaps with the area earmarked for DAE. DAE has been approached by Railways to provide NOC for the same.
